

(a) whether the Institute of Environmental Planning and Technology (IEPT), Indore is recognised by the Government;

(b) if so, whether inspite of heavy fees charged from the students the institute lacks basic facilities;

(c) if so, the reasons therefor;

(d) whether IEPT management has not recruited proper full-time faculty, if so, the reasons thereof; and

(e) the steps taken/proposed to be taken to provide basic facilities like drinking water, library, hostel etc. to the students ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) to (e) The Institute of Environmental Planning and Technology (IEPT), Indore, Madhya Pradesh has not been approved by the All India Council for Technical Education (AICTE) for conduct of any Diploma or Post-Graduate Diploma in Management.

Air Strip for Sikkim

3064. SHRI BHIM PRASAD DAHAL : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Civil Aviation Ministry has decided to sanction construction of an air strip for Sikkim; and

(b) if so, when a decision is likely to be taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI JAYANTHI NATARAJAN) : (a) and (b) No, Sir. Due to hilly terrain, a suitable site for constructing an airport at a reasonable cost has not been identified so far.

Impact of Reforms on Education

3065. DR. Y.S. RAJASEKHAR REDDY : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether any comprehensive study has been undertaken or proposed to be undertaken by the Government regarding the impact of new economic policy in the education system in the country;

(b) if so, the details thereof; and

(c) the manner in which the Government propose to achieve the objectives laid down in the Education Policy?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) No, Sir.

(b) Does not arise.

(c) In order to achieve the objectives laid down the National Policy on Education (NPE) a comprehensive Programme of Action (POA) was prepared which spells out detailed guidelines for the effective implementation of the NPE. The revised NPE and POA were tabled in the House in May, 1992 and August, 1992 respectively. Emphasis is now on toning up its proper implementation.

Gas based Industries

3066. SHRI ANANT KUMAR HEGDE : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government propose to set up some gas based industries in various States;

(b) if so, the details thereof, State-wise;

(c) the details of proposals received from various State Governments in this regard, State-wise; and

(d) the steps taken or proposed to be taken by the Government to clear those proposals, State-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) : (a) and (b) There is no such proposal under consideration of the Government of India.

(c) and (d) The State Governments of Gujarat, Madhya Pradesh, Uttar Pradesh, Punjab, Mizoram, Tripura, Assam, Maharashtra and Rajasthan have requested for gas allocation for setting up power plants and other industries. The States of Tamil Nadu, Andhra Pradesh, Karnataka and Kerala have requested for establishing a Southern Gas Grid. However, the present and projected availability of gas is less than the commitments already made.

[Translation]

Sardar Sarovar Project

3067. SHRI CHANDRESH PATEL :
SHRI RATILAL KALIDAS VERMA :

Will the Minister of WATER RESOURCES be pleased to state :

(a) whether any scheme to provide Rs. 100 crore to complete Sardar Sarovar Project is under consideration of the Government;